## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## REVIEW PETITION NO. 22 OF 2015 IN APPEAL NO. 108 OF 2014

Dated: 23<sup>rd</sup> March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Udupi Power Corporation Ltd. ... Review Petitioner(s)/R-2

Vs.

Power Company of Karnataka & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Meghana Aggarwal

Counsel for the Respondent(s) : Mr. D.L. Chidananda for R-1

<u>ORDER</u>

Post this matter for hearing on <u>01.05.2018</u>, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/kt